

Application for grant of Certificate of Registration rejected

November 16, 1998

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected the applications for grant of a certificate of registration submitted by the undernoted financial companies:

<u>Sr.No.</u>	<u>Name of the Company</u>	<u>Rejected on</u>
1.	M/s. Pigeon Finance & Investment (India) Ltd., Maharaja Building, Karman Tola, Station Road, ARA-802 301, Bihar State.	13.11.1998
2.	M/s. Rich Capital and Financial Services Ltd., 14/123-A, V Floor, Gopala Chambers, Parade, The Mall, Kanpur.	14.11.1998
3.	M/s. KMC Finvest Pvt. Ltd., 1-8-32-A, Bapubagh, Minister Road, Secundarabad	14.11.1998
4.	M/s. Ramanuj Finance & Investment Ltd., IE-16, N.I.T., Faridabad-121 001.	14.11.1998
5.	M/s. Allen Leasing & Finance Private Ltd., 18/12 W. E. A., Ganga Plaza, Karol Bagh, New Delhi-110 005.	14.11.1998

As such, the above companies cannot transact the business of non-banking financial institutions as defined in Clause (a) of Section 45 I of the Reserve Bank of India Act, 1934.

Alpana Killawala
General Manager

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